

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, FARIDABAD

ORDER:-

In view of the instructions of the Hon'ble High Court contained in letter No. 46 RG/Spl.Misc. Dated 08.01.2021, duty rosters for Superior Judicial Officers as well as for Judicial Magistrates issued by this office vide order dated 30.12.2020 conveyed under Endst. Nos. 25977-26019/COVID-19 and 26020-26062/COVID-19 of even date stands withdrawn. The physical hearing in all category of cases is permitted forthwith. All the Judicial Officers are required to hold their courts on all working days as per regular court timings. It is, however, made clear that the guidelines/Heath Advisories issued by the competent authority/Government from time to time, shall be strictly followed.

Ld. Chief Judicial Magistrate, Faridabad, is directed to prepare afresh roster of the Judicial Magistrates to perform duty as Duty Magistrates from today onward.

All concerned be informed accordingly.

Dated: 11.01.2021

SAJ
(Deepak Gupta),
District and Sessions Judge,
Faridabad. *11-1-2021*

Endst. No. 365-408/COVID-19 / Dated 11/01/2021

A copy is forwarded to the following for information and necessary action:

1. The Registrar General, Hon'ble High Court of Punjab and Haryana, Chandigarh with reference to letter referred to above.
2. All the Judicial Officers posted at Faridabad, with further direction to send weekly report regarding number of cases listed before each court, gist of work done and disposal thereof, on each day, to this office, for onward transmission to the Hon'ble High Court.
3. The Deputy Commissioner, Faridabad.
4. The Commissioner of Police, Faridabad.
5. The Superintendent, District Jail Neemka, Faridabad.
6. The District Attorney, District Court, Faridabad.
7. The President, District Bar Association, Faridabad.
8. The Civil Surgeon, B.K Hospital, Faridabad.
9. The Statistical Branch of this Office.
10. The System Officer of this office.

Dated: 11.01.2021

(Deepak Gupta),
District and Sessions Judge,
Faridabad. *11-1-2021*